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**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI**

ORDER

In view of joint request received from Sh. Pritu Raj , Ld.JMFC-01 (East) , Sh. P. Bhargav Rao, Ld. JMFC /East , Ms Neha Garg, Ld. JMFC (East) and Sh. Kunal Soni, Ld. JMFC (East)Karkardooma Courts regarding change of duty as Duty JM for the month of February '2025, Duty Roster bearing no. 59/CJM/EAST/KKD/DELHI, dated 21.01.2025 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Pritu Raj , Ld.JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector-13, Rohini, Delhi-110085.	08-02-2025	Sh. P. Bhargav Rao Ld. J.M.E.C-05 (East), R/o House No. 2012, Gulabi Bagh, Delhi govt. Residance, Delhi.
2	Sh. P. Bhargav Rao Ld. J.M.F.C-05 (East), R/o House No. 2012, Gulabi Bagh, Delhi govt. Residance, Delhi.	09-02-2025	Sh. Pritu Raj , Ld.JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector- 13, Rohini, Delhi-110085.
3	Ms. Neha Garg, Ld. JMFC-02 (East) R/o Flat No. 1708, Delhi Administration Flats, Gulabi Bagh, Delhi	12-02-2025	Sh. Kunal Soni, Ld. JMFC- (Digital Traffic Court)/East R/o C1/405, Milan Vihar Apartments, Patparganj, I.P. Extension, Delhi-110092.
4	Sh. Kunal Soni, Ld. JMFC- (Digital Traffic Court)/East R/o C1/405, Milan Vihar Apartments, Patparganj, I.P. Extension, Delhi-110092.	15-02-2025	Ms. Neha Garg, Ld. JMFC-02 (East) R/o Flat No. 1708, Delhi Administration Flats, Gulabi Bagh, Delhi

Rest of the conditions in circular No. 59/CJM/EAST/KKD/DELHI, dated 21.01.2025, shall remain unchanged.

(Deepak Kumar-I)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 01.02.2025

No. 93 CJM/EAST/KKD/Delhi
Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patla House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowk Incharge KKD, Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Cente/(E-Sewa Kendra), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. Web-Site Committee (Computer Branch).
25. The Secretaries, Bar Association, THC,PHC, Rohini, Dwarka, and Saket Court, Delhi
26. Office Order File.

(Deepak Kumar-I)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi

